## HIGH COURT AT CALCUTTA STATEMENT FOR THE MONTH OF AUGUST, 2021

## INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY AS ON 31.08.2021

## **ORIGINAL SIDE**

Description of Cases	Total Pending at the beginning of the	Total Institution during the month	Total Disposal during the month	Total Pending as on
	month			31.08.2021
CIVIL	19046	453	360	19139
CRIMINAL	o	0	o	o
TOTAL	19046	453	360	19139

## **APPELLATE SIDE**

Description of	Total Pending at the	Total Institution	Total Disposal	Total Pending
Cases	beginning of the	during the month	during the month	as on
	month			31.08.2021
CIVIL	179984	2013	4529	177468
CRIMINAL	42515	975	2864	40626
TOTAL	222499	2988	7393	218094